

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-111/2012/9653 IA

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Raktim Duarah,
District & Sessions Judge,
Kamrup (M), Guwahati.

Dated, Guwahati the ¹⁶ 24 September, 2024.

Sub: **Civil vacation.**

Ref:- Your Letter No. DJK/Esstt./10069, dtd. 17.09.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **permission to avail civil vacation from 07.10.2024 to 20.10.2024** has been granted. The next senior most Judicial Officer available at the station would remain in-charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-111/2012/9654-9655 IA dated , 24-09-24

Copy to:-

1. The Principal Accountant General (A&E), Beltola, Guwahati for information.
2. The Project Manager, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)

Duara